

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *153**

TO BE ANSWERED ON THE 06TH MARCH, 2018 /PHALGUNA 15, 1939 (SAKA)

CURRENCY SEIZED FROM MILITANT ORGANISATIONS

***153. SHRI RAMEN DEKA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of genuine currency and fake currency seized from militant organisations in Assam during operations by different security organisations during the last five years;

(b) whether the confiscated currency has been deposited in the Government treasury; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): A statement is laid on the table of the house.

Statement referred to in reply to Lok Sabha Starred Question No. *153 dated 06th March, 2018.

(a) to (c): The details of genuine and fake currency seized from militant organisations in Assam during operations by different security organisations during the last five years (2013-2017) are as follows:

Year	Name of militant organisation	Genuine currency seized (in Rs.)	Fake currency seized (in Rs.)
2013-2017	KPL(T)/ULFA/ NDFB(S)	Rs. 30,36,971/-	Rs. 5,000/-

As per information available, out of the above seizures, Rs. 4,15,491/- has been deposited in Government Treasury. Of the remaining seized currency Rs. 35,000/- has been given to persons/authorities as per court orders and the rest is in the custody of the court or at Police Stations Malkhana awaiting court orders.
